NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/211/2016

NAME OF THE PETITIONER(S)

: Raffath

NAME OF THE RESPONDENT(S)

: M/s Southern Roofings Private Limited & 4 others

UNDER SECTION

: 235, 397/398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Prithvisaj Pandian

M/S. SARVABHAUMAN ASSOCIATES.

COUNSEL FOR
PETITIONER

ORDER

Shri Sam Jayaraj Houston, counsel for petitioner present. Shri R Prithviraj Pandian, counsel for R1, R3 to R5 present and seeks time to file sur rejoinder. One more opportunity in the interest of justice is provided for filing rejoinder by enlarging the time. Put up on 24.10.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy)

Member (Judicial)